

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH: NEW DELHI

RA NO. 179/90 IN  
OA-1468/89

DATE OF DECISION: 27<sup>5</sup> Aug. 1991.

SHRI M.L. SANGAR

APPLICANT

VERSUS

UNION OF INDIA & ORS.

RESPONDENTS

CORAM

THE HON'BLE MR. T.S. OBEROI, MEMBER (J)

THE HON'BLE MR. I.K. RASGOTRA, MEMBER (A)

FOR THE APPLICANT

SHRI B.S. MAINEE, COUNSEL

FOR THE RESPONDENTS

SHRI O.N. MOOLRI, COUNSEL

This Review Application has been filed by the respondents in OA-1468/89 seeking review of the judgement delivered on 23.10.1990. We do not find any error apparent on the fact of record nor any new information has been projected which could be made available even after exercising due diligence. The Review Application is accordingly rejected.

  
(I.K. RASGOTRA)

MEMBER (A)

  
(T.S. OBEROI) 27.8.91  
MEMBER (J)